

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 43

MA 3216/2019 CA 40/2020 CA 473/2020 IA 28/2021 In CP 1498/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 06.05.2024

NAME OF THE PARTIES: ITC LTD V/S HOTEL LEELAVENTURE
LTD.

Section 242(4), 241- 242 of the Companies Act, 2013

ORDER

1. Ms. Yugandhara Khanwilkar, Advocate i/b Bharucha & Partners appeared for the Petitioner through video conference.
2. Adv. Athman Khilji a/w Areez Gazdav i/b Veritas Legal appeared for the Respondent.
3. Ms. Gauri Joshi, Advocate I/b Ganesh and Co. for Respondent No. 2, 3, 7 to 14.
4. Mr Ravitej Chilumuri and Ms Radhika Kulkarni i/b Khaitan and Co. for Respondent No. 16.
5. Learned Counsel for the Petitioner informs that an Appeal against one of the orders passed in the Company Petition is part heard before Hon'ble NCLAT and next date is 08.05.2024 and 10.05.2024.

6. Accordingly, list this matter along with CAs' and MAs' on **28.06.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna